

From:

**Ram Sharma**

Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

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Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

1. Ms. Garima Mishra, District & Additional Sessions Judge, Bokaro.
2. Mr. Surya Mani Tripathi, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).
3. Mr. Prem Nath Pandey, Addl. Principal Judge, Addl. Family Court, Bokaro (Bermo at Tenughat).
4. Mr. Vinod Kumar Singh, District & Additional Sessions Judge-cum-Spl. Court, elected M.P. & M.L.A., Chaibasa.
5. Mr. Ajay Kumar Singh, District & Additional Sessions Judge, Chaibasa (Chakradharpur).
6. Mr. Amresh Kumar, Special Judge, POCSO Act, Chatra.
7. Mr. Suraj Prakash Thakur, District & Additional Sessions Judge, Chatra.
8. Mr. Randhir Kumar Singh, District & Additional Sessions Judge, Chatra.
9. Mr. Akhilesh Kumar, District & Additional Sessions Judge-cum-Spl. Court elected M.P. & M.L.A.-cum-Spl. Judge, Offences under SC & ST Act, Daltonganj.
10. Mr. Shankar Kumar Maharaj, District & Additional Sessions Judge, Daltonganj.
11. Mr. Prateek Chaturvedi, District & Additional Sessions Judge, Daltonganj.
12. Mr. Abhas Kumar, District & Additional Sessions Judge, Daltonganj.
13. Mr. Surya Bhushan Ojha, District & Additional Sessions Judge, Deoghar.
14. Mr. Rajeev Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Deoghar.
15. Mr. Mukulesh Chandra Narain, District & Additional Sessions Judge, Deoghar.
16. Mr. Bhanu Pratap Singh, Addl. Principal Judge, Addl. Family Court, Deoghar.
17. Mr. Manish Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Dhanbad.
18. Mr. Rakesh Kumar, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
19. Mr. Vijay Kumar Srivastava, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
20. Mr. Kumar Saket, District & Additional Sessions Judge, Dhanbad.
21. Mr. Prakash Jha, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dumka.
22. Mr. Rajesh Sinha, District & Additional Sessions Judge-cum-Spl. Court elected M.P./M.L.A., Dumka.
23. Mr. Prabhat Kumar Sharma, District & Additional Sessions Judge, Garhwa.
24. Mr. Ashutosh Kumar Pandey, District & Additional Sessions Judge, Garhwa.
25. Mr. Manoj Kumar Tripathi, District & Additional Sessions Judge, Garhwa (Nagar Untari).
26. Mr. Kanwal Jeet Chopra, District & Additional Sessions Judge, Giridih.
27. Mr. Madhuresh Kumar Verma, District & Additional Sessions Judge, Giridih.
28. Mr. Ravi Shankar Mishra, Special Judge, POCSO Act, Giridih.
29. Mr. Vishal Kumar, District & Additional Sessions Judge, Giridih.
30. Mr. Hariom Kumar, District & Additional Sessions Judge, Giridih.
31. Ms. Prity Kumari, District & Additional Sessions Judge, Giridih.
32. Mr. Piyush Srivastava, District & Additional Sessions Judge, Godda.
33. Mr. Nirupam Kumar, District & Additional Sessions Judge, Godda.
34. Mr. Sanjay Kumar Singh No. III, District & Additional Sessions Judge, Gumla.
35. Mr. Sanjeev Bhatia, Special Judge, POCSO Act, Gumla.
36. Mr. Prabhakar Singh, District & Additional Sessions Judge, Hazaribagh.
37. Mr. Onkar Nath Choudhary, District & Additional Sessions Judge-cum-Spl. Court, elected M.P./M.L.A., Hazaribagh.
38. Md. Asif Equbal, Special Judge, POCSO Act, Hazaribagh.
39. Mr. Dharmendra Kumar Singh, District & Additional Sessions Judge-cum-Spl. Judge, Land Acq., Hazaribagh.
40. Mr. Bimlesh Kumar Sahay, District & Additional Sessions Judge, Jamshedpur.
41. Mr. Anand Mani Tripathi, District & Additional Sessions Judge, Jamshedpur.
42. Mr. Dheeraj Kumar, Additional Principal Judge, Additional Family Court, Jamshedpur.
43. Mr. Sachindra Birua, District & Additional Sessions Judge, Jamshedpur (Ghatshila).
44. Mr. Santosh Kumar No. 2, District & Additional Sessions Judge, Jamtara.
45. Ms. Prachi Mishra, District & Additional Sessions Judge, Khunti.
46. Mr. Ghulam Haidar, District & Additional Sessions Judge, Koderma.
47. Mr. Sanjay Kumar Choudhary, District & Additional Sessions Judge, Koderma.
48. Mr. Dinesh Kumar Mishra, District & Additional Sessions Judge, Latehar.

49. Mr. Shwaymbhu, District & Additional Sessions Judge, Lohardaga.
50. Mr. Kumar Kranti Prasad, District & Additional Sessions Judge, Pakur.
51. Mr. Amit Shekhar, Additional Judicial Commissioner-cum-Special Court, elected M.P./M.L.A., Ranchi.
52. Mr. Yashwant Prakash, Additional Judicial Commissioner-cum-Spl. Judge, Offences under SC & ST Act, Ranchi.
53. Mr. Ramesh Chandra, Addl. Principal Judge, Addl. Family Court, Ranchi.
54. Mr. Yogesh Kumar, Additional Judicial Commissioner, Ranchi.
55. Mr. Abhimanyu Kumar, Additional Judicial Commissioner, Ranchi.
56. Mr. Sanjeev Jha, Additional Judicial Commissioner, Ranchi.
57. Mr. Akhilesh Kumar Tiwari, Additional Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi.
58. Mr. Arvind Kumar No. 2, Additional Judicial Commissioner, Ranchi.
59. Mr. Shailendra Kumar, Additional Judicial Commissioner, Ranchi.
60. Mr. Kuldeep, Additional Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi.
61. Mr. Birendra Kumar Srivastava, Special Judge, POCSO Act, Ranchi.
62. Mr. Rajni Kant Pathak, Special Judge, POCSO Act, Sahebganj.
63. Ms. Neeti Kumar, District & Additional Sessions Judge, Sahebganj (Rajmahal).
64. Mr. Purnendu Sharan, District & Additional Sessions Judge, Sahebganj (Rajmahal).
65. Mr. Braj Kishore Pandey No. 2, District & Additional Sessions Judge, Seraikella Kharsawan.
66. Mr. Sachindra Nath Sinha, District & Additional Sessions Judge, Seraikella Kharsawan (Chandil).

Sub.:- Nomination of Judicial Officers for attending Two days **Refresher Training on Sessions Trial (R-5) for District Judges (half of the cadre, 2<sup>nd</sup> batch)** scheduled to be held on **28<sup>th</sup> & 29<sup>th</sup> June, 2025** at **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Two days **Refresher Training on Sessions Trial (R-5) for District Judges (half of the cadre, 2<sup>nd</sup> batch)** scheduled to be held on **28<sup>th</sup> & 29<sup>th</sup> June, 2025** at **Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training. All the nominated officers have to report at Judicial Academy Jharkhand for training at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme and directed to send your itinerary (arrival & departure date & time) along with name of driver / body guard to the Judicial Academy in electronic form through email.

**No individual request seeking permission to attend the training programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,  
Sd/- Ram Sharma

Registrar (Administration)

Memo No. 2551 /Apptt.

Dated, Ranchi, the 12/06/2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 481/JAJ dated 22.05.2025 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

  
12.6.25  
Registrar (Administration)